

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS : DELHI

ORDER

Pursuant to the recommendation of the Selection Committee made in its meeting held on 08.02.2023, it is hereby declared that the following officers/officials have satisfactorily completed the period of probation as System Analysts (Gaz.) on the date mentioned against their names :-

Sl. No.	Name of the Official	Father's/ Husband's Name	Date of completion of Probation Period
1.	Sh. Yogesh Kumar	Sh. Anand Parkash	25.04.2021
2.	Sh. Amit Kumar	Sh. Raj Kumar Prasad	25.04.2021
3.	Sh. Lalit Singh	Sh. Kanhiya Lal	25.04.2021
4.	Sh. Ajay Kumar Shukla	Sh. Jai Ram Shukla	03.08.2021
5.	Sh. Nishant Kumar Garg	Sh. Banshi Dhar Agrawal	03.08.2021
6.	Mr. Mohd. Shakeel Saifi	Mr. Shakeejan	13.06.2021

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs)
Delhi

No. 15664-699 /Admn.-I/S&P/Probation

Dated, the 22 FEB 2023

Copy forwarded for information and necessary action to :

1. Ld. Principal District & Sessions Judge, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North Districts, Delhi / New Delhi.
2. Ld. Principal District & Sessions Judge/Spl. Judge, PC Act (CBI), Rouse Avenue, New Delhi.
3. Ld. Head of Office, Accounts Branch, Central, THC, Delhi.
4. The PAO-VI (through Accounts Branch) Central, THC, Delhi.
5. PS office to the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
6. Branch In-charge, Promotion Cell/Recruitment Cell, Tis Hazari Courts, Delhi.
7. Dealing Assistant, Personal Files, Admn. Branch-I (Central), Tis Hazari Courts, Delhi.
8. Dealing Assistant, Transfer & Posting, Admn. Branch-I (Central), THC, Delhi.
9. Dealing Assistant, ACR Cell, THC, Delhi.
10. Website Committee, THC, Delhi.
11. Branch In-charge, LAYERS/Computer Branch, THC, Delhi.
12. Officer Concerned.

Principal District & Sessions Judge (HQs)
Delhi

